

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2201
ANSWERED ON:27.03.2012
ILLEGAL ARMS
Jindal Shri Naveen;Mitra Shri Somendra Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of crimes committed in the country using licensed as well as unlicensed arms during the last three years and the current year, State-wise and licensed/unlicensed arms-wise;
- (b) the total number of unlicensed/illegal/prohibited arms recovered during the last three years and the current year, State-wise;
- (c) whether the Government has made any estimate of the total number of unlicensed/illegal/prohibited arms;
- (d) if so, the details thereof; and
- (e) the steps being taken/measures adopted by the Government for unearthing and recovering these illegal arms?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): This data is not centrally maintained.
- (b): Year-wise total number of unlicensed / illegal arms (both prohibited and non-prohibited) seized/ recovered in different States / UTs in the country during last three years and current year till February, 2012 is enclosed as Annexure.
- (c) & (d): Data of previous years gives an indication of such unlicensed / illegal arms.
- (e): Steps taken by different agencies / State Governments / Police Organisations to unearth illegal arms are being collected and will be laid on the table of the House.